

>

Title: Issue regarding accident of Naval ship of the Indian Coast Guard and a country-boat.

SHRI K. SHIVKUMAR ALIAS J.K. RITHEESH (RAMANATHAPURAM): Thank you, Mr. Chairman Sir. Two days' back, on May 11, five fishermen of Pamban coastal village ventured into the sea in country-boat for fishing. While they were fishing at midnight, an unidentified ship collided with the boat. As the ship dashed the boat, all the five fishermen on the deck were thrown into the sea and the boat sank.

Sir, out of the five fishermen, one of the crew members, Calvin Miller, aged 18 years, drowned and rest of the four were rescued by the another fishing boat. They were brought to the Mandapam shore in the morning. The survivors told them that it was a the Naval Ship of the Indian Coast Guard and that soon after the clash the lights in the ship went off and the ship sped away.

Sir, more than 500 provoked fishermen started road-*roko* agitation on the Madurai-Rameshwaram National Highway demanding action against the Indian Coast Guard personnel who were responsible for the incident.

I strongly urge the Government to identify the ship that rammed into the fishing boat and take action against them.

MR. CHAIRMAN: The House stands adjourned to meet again tomorrow the 15th May, 2012 at 11 a.m.

18.54 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Tuesday, May 15, 2012/Vaisakha 25, 1934 (Saka).

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.

* Moved with the recommendation of the President.

* English translation of the Speech originally delivered in Tamil.

* Not recorded.

* Not recorded.